

TO BE PUBLISHED IN PART II SECTION 3, SUB-SECTION (11) OF THE GAZETTE
OF INDIA, EXTRAORDINARY

Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

New Delhi, the 17-2-99

NOTIFICATION
(INCOME TAX)

S.O. - The following draft of the notification which the Central Government proposes to issue in pursuance of item (B) of clause (11) of the proviso to sub-clause (e) of clause (1A), and item (b) of sub-clause (iii) of clause (14), of section 2 of the Income-tax Act, 1961 (43 of 1961) to amend the notification S.O. 10(E) dated the 6th January, 1994, is hereby published for the information of all persons likely to be affected thereby; and notice is hereby given that the said draft shall be taken into consideration after the expiry of a period of forty-five days from the date the copies of the Gazette of India, in which this notification is published, are made available to the public.

2. Any objection or suggestion in the matter of the said draft may be sent to Shri Samar Bhadra, Under Secretary to the Government of India, Department of Revenue, Ministry of Finance, New Delhi. The objection or suggestion which may be received from any person with respect to the said draft before the said date will be considered by the Central Government.

DRAFT NOTIFICATION

In the schedule to the notification S.O. 10(E), dated 6th January, 1994 for serial number 7 relating to Goa and entries thereto, the following shall be substituted, namely:-

"7. Goa

1. Mapusa

Areas upto distance of 8Km from municipal limits in all directions.

2. Margoa

Areas upto distance of 8Km from municipal limits in all

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| 3. Panaji | Areas up to distance of 8 km from municipal limits in all directions. |
| 4. Vasco | Areas up to distance of 8 km from municipal limits in all directions. |
| 5. Ponda | Areas up to distance of 8 km from municipal limits in all directions. |
| 6. Cancona | Area up to distance of 8 km from municipal limits in all directions. " |

Notification No. 10797

Samar Bhadra

(SAMAR BHADRA)

UNDER SECRETARY TO THE GOVT. OF INDIA

(F.No. 164/1/96-ITA-I)

The notification S.O. 10(E) dated the 6th January, 1994 was published in the gazette of India, Extraordinary, Part III, Section 3 sub-section (ii) dated January, 7, 1994.

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